

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.10.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1966 of 2021 in Comp. App. (AT) (Ins) No. 670 of 2021	Vishwajeet Subhash Jhavar Vs. Alfa Façade Pvt. Ltd. & Anr.	Malak Bhatt	Shashwat Rai-R1 Pramod Rasan-R2
2.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	Swapna Chobey Anshumala Bansal Prantar Basu Choudhury-R1 to R5

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 841 of 2021	The National Small Industries Corporation Ltd. (NSIC), Delhi Vs. Rekha Sharma Resolution Professional of Shri Ganesh Equipment's Pvt. Ltd. & Anr.	Swetab Kumar	
4.	Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
5.	Comp. App. (AT) (Ins) No. 843 of 2021	Vijay Pitamber Lulla Vs. B.D. Agarwal & Anr.	Chaitanya B. Nikte	
6.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	
7.	Comp. App. (AT) (Ins) No. 862 of 2021	National Agriculture Cooperative Marketing Federation Ltd. (NAFED) Vs. Synergy Petro Products Pvt. Ltd.	Sataroop Das	
8.	Comp. App. (AT) (Ins) No. 863 of 2021	Balmer Lawrie & Co. Ltd. Vs. M/S Transafe Services Ltd. & Ors.	Shruti Agarwal	

9.	Comp. App. (AT) (Ins) No. 866 of 2021	Shyam Sundar Daga Vs. AU Small Finance Bank Ltd. & Anr.	Vivek Malik	
10.	Comp. App. (AT) (Ins) No. 867 of 2021	Greater Noida Industrial Development Authority Vs. Prabhjit Singh Soni & Anr.	U.N. Singh	
11.	Comp. App. (AT) (Ins) No. 868 of 2021	Greater Noida Industrial Development Authority Vs. Anand Sonbhadra	U.N. Singh	
12.	Comp. App (AT) No. 169 of 2020	Gouri Bio Dairy & Milk Pvt. Ltd. Through its hareholder: Sanjay Soni Vs. Registrar of Companies, Jharkhand & Anr.	Pawan Sharma	Prahlad Meena-ROC
13.	Comp. App. (AT) No. 122 of 2021	Ajit Mittal Vs. Rekha Garg & Ors.	Neha Kapoor	

For Admission (After Notice)

14.	Comp. App. (AT) (Ins) No. 337 of 2021	Nitin Jain Liquidator PSL Ltd. Vs. Universal Tutorial Pvt. Ltd.	Aditya Gauri	Radhe Agarwal
15.	Comp. App. (AT) (Ins) No. 671 of 2021	Assistant Commissioner of Income Tax Vs. Ashok Kumar Gulla	Vibhooti Malhotra	Shweta Dubey Shantanu Naresh Ishita Srivastava
16.	Comp. App. (AT) (Ins) No. 685 of 2021	Anil Bhargava Vs. Axis Bank Ltd. & Anr.	Diwakar Maheshwari	Kartik Nagarkati Suchitra Valjee Sharanya Shivaraman Ankit Lohia-R1
17.	Comp. App. (AT) No. 119 of 2020	Vivek Mudgil Vs. Eninov Systems Pvt. Ltd. & Anr.	Deeptakriti Verma	Sarvapriya Makkar Harsh Sethi Anant Nigam-R2

For Hearing

18.	Comp. App. (AT) (Ins) No. 140 of 2021 (PH)	Prakash Chandra Kapoor & Anr. Vs. Vijay Kumar Iyer Liquidator & Anr. With	Meenakshi Rawat	Sumesh Dhawan-R1 Chetan Kapadia-R2 Vijay Kumar Iyer Ankita Bajpai
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19.	Comp. App. (AT) (Ins) No. 165 of 2021 (PH)	PGI GMBH Playglobal International Vs. Vijay Kumar V. Iyer Liquidator of Bharati Defence and Infrastructure Ltd. & Anr. With	Swaroop George	Nakul Sachdeva-R1 Vatsala Kak Aakarshan Sahay Sumesh Dhawan Nakul Sachdeva-R1 Ankita Bajpai
20.	Comp. App. (AT) (Ins) No. 243 of 2021 (PH)	Bharatiya Kamgar Sena Workmen Union of BDIL Vs. Vijay Kumar Iyer, (Liquidator) & Anr.	Meenakshi Rawat	Aakarshan Sahay-R1 Karan Khanna-R2 Vatshla Kak Anshu Mathkar Karan Khann-R2
21.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2
22.	Comp. App. (AT) (Ins) No. 696 of 2020	Amish Kumar Gupta Vs. K. Subhra Narayan Mohapatra Liquidator and Erstwhite Resolution Professional of General Ltd. & Ors.	NipunKatyal	K. Subhra Narayan Mohapatra-R1 Apoorv Sarvaria Manas Shukla-R3
23.	Comp. App. (AT) (Ins) No. 119 of 2021	Surinder Kumar Singal Vs. AARKAY Innovation Ltd.	Anish Gupta	Subhash Saini

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Acting Chairperson

**-sd/-
Registrar**